

LIR No. 3539/2016

Umesh Chand vs M/s Gandhi Peace Foundation

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

24.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **26.11.2020**.

VEENA RANI

POLC/RADC

24.09.2020

LIR No. 713/2018

Narender Pd. Vs M/s Apra Auto India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

24.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **15.12.2020**.

VEENA RANI
POLC/RADC
24.09.2020

LIR No. 719/2018

Vikas Kumar Vs M/s Apra Auto India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

24.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **15.12.2020**.

VEENA RANI

POLC/RADC

24.09.2020

LIR No. 722/2018

Sunil Kumar Rawat Vs M/s Apra Auto India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

24.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **15.12.2020**.

VEENA RANI

POLC/RADC

24.09.2020

LIR No. 723/2018

Shamshudeen Vs M/s Apra Auto India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

24.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **15.12.2020**.

VEENA RANI

POLC/RADC

24.09.2020

LIR No. 724/2018

Rupa Sachdeva Vs M/s Apra Auto India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

24.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **15.12.2020**.

VEENA RANI
POLC/RADC
24.09.2020

LIR No. 728/2018

Sushil Kumar Vs M/s Apra Auto India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

24.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **15.12.2020**.

VEENA RANI

POLC/RADC

24.09.2020

LIR No. 1175/2018

Shashi Kapoor Vs M/s Apra Auto India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

24.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **15.12.2020**.

VEENA RANI

POLC/RADC

24.09.2020

LIR No. 1179/2018

Deepak Kumar Vs M/s Apra Auto India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

24.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **15.12.2020**.

VEENA RANI

POLC/RADC

24.09.2020

LIR No. 1683/2019

Sushil Kumar Sharma Vs M/s Apra Auto India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

24.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **15.12.2020**.

VEENA RANI

POLC/RADC

24.09.2020

LIR No. 3967/2016

Vinod Kumar Singh vs M/s Luxra Enterprises Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

24.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **21.11.2020**.

VEENA RANI

POLC/RADC

24.09.2020

LIR No. 2244/2016

Ram Pd. Vs M/s Oriflame India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

24.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **09.12.2020**.

VEENA RANI

POLC/RADC

24.09.2020

LIR No. 1141/2016

Shyam Sunder vs M/s Metropolitan Hotel Spa

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

24.09.2020.

Present : Shri Satyandra Mishra, AR for the workman.
 None for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

17.12.2020.

VEENA RANI

POLC/RADC

24.09.2020

LIR No. 1142/2016

Rajesh Kumar vs M/s Metropolitan Hotel Spa

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

24.09.2020.

Present : Shri Satyandra Mishra, AR for the workman.

None for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

17.12.2020.

VEENA RANI

POLC/RADC

24.09.2020

LIR No. 400/2016

Narain Chander Behera vs M/s P K Himat Singh Ka Co.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

24.09.2020.

Present : Shri Deepak Kumar Jena, AR for the workman.

Shri Astender Kumar, AR for the management.

The matter is fixed for filing of reply and arguments on the application filed by the workman under Order 6 Rule 17 CPC for amendment in statement of claim.

Reply not filed.

It is submitted by AR for the management that he will file reply on official email ID.

Management is directed to file reply to the said application on official email ID with directions to supply copy of the same to the workman or his AR by the next date of hearing.

Matter stands adjourned for filing of reply/arguments on application on **06.11.2020**.

VEENA RANI

POLC/RADC

24.09.2020

LIR No. 395/2016

Ram Japi vs M/s Bharat Goswami Textiles

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

24.09.2020.

Present : None for the workman.

Shri Sudeep Dey, AR for the management.

The matter is fixed for final arguments.

Final arguments heard on behalf of the management.

Matter stands adjourned for clarification if any /
order on **26.09.2020**.

VEENA RANI

POLC/RADC

24.09.2020

LIR No. 6940/2016

Shahnaz vs Delhi Public School

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

24.09.2020.

Present : None for the workman.

Shri Akarsh Bhalla, AR for the management.

The matter is fixed for final arguments.

Final arguments heard on behalf of the management.

Final arguments on behalf of the workman already heard on 03.03.2020.

Matter stands adjourned for clarification if any/ order on **25.09.2020 at 12.00 p.m.**

VEENA RANI

POLC/RADC

24.09.2020

LIR No. 713/2016

Jangi vs M/s Kidsway

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

24.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for order.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for order on **28.09.2020**.

VEENA RANI

POLC/RADC

24.09.2020